foodgrains were being wasted due to non-availability of storage space. Can we not form fast-track committees or a commission at the national and State level to ensure that no starvation death take place in the country?

I urge upon the Government to immediately take necessary steps in the right direction so that not a single person dies of hunger in the country.

Need to sanction special package for drought relief in Kerala

SHRI N.K. PREMACHANDRAN (Kerala): Sir, Kerala witnessed unprecedented drought during the early months of this year; a sum of Rs.3847 crores had been sought as Special Drought Relief Assistance from the Union Government. But it is learnt that the Government has rejected the request stating that the drought situation in Kerala is not comparable to the one prevailing in other States. In the meanwhile, certain other States have been granted drought relief assistance generously. The Government is being seen resorting to different parameters for assessing the drought situation prevailing in different States. There is no justification for the denial of special assistance sought by Kerala. About 1000 farmers have committed suicides in Kerala during the last three vears due to the serious crisis in the farm sector of the State. Massive loss of crops and regular suicide by farmers have destroyed the backbone of the agricultural sector and devastated the economy of Kerala. For the last so many years, Kerala has not been getting enough from the Central Government whether it is drought or flood relief.

Therefore, it is urged that a special package for drought relief sought by the Government of Kerala may kindly be sanctioned.

Need to stop the misuse of police and security personnel

श्री शाहिद सिहिकी (उत्तर प्रदेश): आज देश को जो आतंकवाद से खतरा है उसे देखते हुए सिक्योरिटी की आवश्यकताएं पहले से बहुत ज्यादा बढ़ गई हैं। मगर सिक्योरिटी फॉर्सेंज का दुरुपयोग भी पहले से कई गुना बढ़ चुका है। आज ज्यादातर विध्आईपीक अपनी सुरक्षा के लिए नहीं वरन अपने आहंकार और अपने स्टेटस को बढ़ाने के लिए सिक्योरिटी की मांग करते हैं। केवल सांसद और विधान सभाओं के सदस्य ही नहीं छोटे-छोटे शहरों में नीचे के पॉलिटिकल वर्कर भी अपने साथ एक गनमैन रखना जरूरी समझते हैं। पुलिस के सीमित साधन समाज की रक्षा करने और कानून व्यवस्था को बनाए रखने के बजाए तथाकथित विध्आईपीक की सुरक्षा में बरबाद होते हैं। सरकार को एक नई पॉलिसी बनाने की जरूरत हैं। इस पॉलिसी के तहत सिर्फ उन व्यक्तियों को ही सुरक्षा प्रदान की जाए जिनको खतरा गंभीर है, बाको सारे लोगों की सुरक्षा पूर्ण रूप से खत्म की जानी चाहिए।

सांसदों को राज्य सरकारों की तरफ से गनमैन देने की परम्परा समाप्त होनी चाहिए। एक नई परम्परा यह चली है कि बड़े सरकारी बंगले सिक्योरिटी ग्रेट के नाम पर एलीट करा लिए जाते हैं। सुरक्षा को बहाना बनाकर टैक्सपैयर्स के खर्चे से सुविधाओं का आनन्द लिया जाता है। मैं सरकार तथा इस सदन से दरख्वास्त करूंगा कि वह आगे बढ़कर इस दुरुपयोग को रोके और पुलिस तथा सुरक्षाकर्मियों को पूरी तरह अपना काम करने दे। बहुत-बहुत धन्यवाद।

श्री रुद्दनारायण पणि (उड़ीसा) उपसभापति महोदय, मैं अपने आप को इससे संबद्ध करता हूं।

Plight to weavers in Orissa

MS. PRAMILA BOHIDAR (Orissa): Sir, in Orissa, after agriculture, handloom weaving is the next important vocation for a large number of

[†]Transliteration of Urdu Script.